COURT-I

Before the Appellate Tribunal for Electricity

(Appellate Jurisdiction)

APPEAL No. 196 of 2014

Dated: 27th November, 2014

Haryana Power Generation Corporation Ltd. Appellant(s)

Versus

Haryana Electricity Regulatory Commission & Ors.

.... Respondent(s)

ORDER

The Court has not assembled today.

As agreed by the parties, post the matter on 16.12.2014.

COURT MASTER